

Sl.No. 1

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.05.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/21/7/AMR/2024		7 of IBC	M/s Siemens Financial Services Private Limited Vs Dharmana Health Care LLP

ORDER

Present: Mr.GP Yash Vardhan & Ms.Khushi Singh, Ld. Counsels for FC.

Ld. Counsel for the Applicant shall issue notice to the Respondent, informing the next date of hearing and file a compliance memo well before the next date of hearing. List the matter on 13.08.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**